

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 489/2016

VIJAI @ VIJAI SINGH AND ANR

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 12/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sudhir Naagar, Adv.

For Respondent(s)

Mr Upendra Mishra, Adv.
Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Parties to file additional documents within four weeks
time.

List again on 16.2.2017.

(PAWAN DEV KOTWAL)
Registrar